

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 928 of 2020

IN THE MATTER OF:

Sudershan Gupta
Resolution Professional- VIL Limited

...Appellant

Vs

Central Bank of India & Ors.

....Respondents

Present:

For Appellants: Mr. Nipun Gautam, Mr. Kanishk Khetan and Mr. Sudershan Gupta (RP) Advocates

For Respondents: Mr. Kartik Rathi, Advocate for Respondent Nos. R1 to R4.

ORDER
(Through Virtual Mode)

23.11.2020 For filing of Replies/Responses of Respondent Nos. 1 to 4, at request of Mr. Kartik Rathi, Learned Counsel for the Respondent Nos. 1 to 4, time is granted till 21.12.2020.

The Registry is directed to list the matter on **21st December, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)